GOVERNMENT OF INDIA MINISTRY OF MINES

LOK SABHA

UNSTARRED QUESTION No. †2826

ANSWERED ON 06.08.2025

ALLEGED CORRUPTION IN MINING SECTORS

†2826. SMT. MANJU SHARMA:

Will the Minister of MINES be pleased to state:

- (a) whether the Government has received any complaints regarding alleged corruption in mining sector;
- (b) if so, the number of complaints received during the last three years along with the nature thereof:
- (c) whether the Government has taken any action on the said complaints;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF MINES AND COAL (SHRI G. KISHAN REDDY)

(a) to (e): Ministry of Mines receives complaints concerning implementation of the provisions of the MMDR Act and the associated Rules, as well as on the matters related to functioning of its Attached and Subordinate offices and Public Sector Undertakings. Over the past three years, a total number of 448 complaints have been received and appropriate action has been initiated on these complaints in accordance with the applicable rules and guidelines. Relevant details are provided in the **Annexure**.

<u>Details of complaints and disciplinary proceedings dealt in the Ministry of Mines during last three years</u>:

A. Complaints:

Year	Source	Opening	Received	during the	Total	Disposed	Balance
		Balance	year				
2022	CVC	1		34	35	32	3
	Others	6		104	110	108	2
2023	CVC	3		35	38	26	12
	Others	2		90	92	85	7
2024	CVC	12		74	86	73	13
	Others	7		111	118	113	5
	Total			448			

B. Action on the CVC Advice/ Outcome of complaints:

Year	Type of	Opening	During the	Total	Disposed
	proceedings	Balance	year		
2022	Major	14	5	19	5
	Minor	0	7	7	2
	Major	14	11	25	8
	Minor	5	1	6	6
	Major	17	1	18	4
	Minor	0	17	17	4

^{* 4} cases of Major Penalty and 5 cases of Minor Penalty have been disposed of in the year 2025.